COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016 AND APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016

Dated: 17th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016

In the matter of:

Adani Power Rajasthan Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. S. Venkatesh Mr. Pratyush Singh Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan Mr. Ashwin Ramanathan

Ms. Neha Garg

Mr. S.K. Jain (Rep.) for R-2 to 4

APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

Vs.

M/s Adani Power Rajasthan Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Amit Kapur

Ms. Abiha Zaidi Mr. S. Venkatesh

Mr. Pratyush Singh for R-1

Mr. R. K. Mehta

Ms. Himanshi Andley for R-2

ORDER

We have heard learned counsel for the parties. Mr. Anand K. Ganesan, learned counsel for the appellant in appeal No. 277 of 2016 and learned counsel for the respondent nos. 2 to 4 may file his written submissions on or before 10.05.2018 after serving copy on the other side.

List these matters for further hearing on 30th & 31st May 2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk